

DIVISION BENCH

ITEM NO.102

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) NO.47/ALD/2020

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 16th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	SHREEM ELECTRIC LTD V/S DEE CONTROL & ELECTRIC PVT LTD
UNDER SECTION	9 OF IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Utkarsh Srivastava, Adv. : *For the Operational Creditor*

NONE : *For the Corporate Debtor*

ORDER

- 1.** Ld. Counsel representing the Operational Creditor is present physically. However, there is a written request circulated on behalf of the Ld. Counsel, Sh. Aman Kumar Dwivedi representing the Corporate Debtor on account of his marriage.
- 2.** In view of the aforesaid situation, the Ld. Counsel representing the Operational Creditor does not oppose the request made on behalf of the Ld. Counsel representing the Corporate Debtor.
- 3.** Let the matter be adjourned for further hearing on 6th May, 2024.

**-Sd-
(Ashish Verma)
Member (Technical)**

**-Sd-
(Praveen Gupta)
Member (Judicial)**

16th April, 2024

*Kavya Prakash Srivastava
(Stenographer)*